

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APL No. 294 OF 2018 & IA No. 1510 OF 2018 & IA No. 446 OF 2019 & IA
No. 642 OF 2019 & IA No. 640 OF 2019**

Dated: 14th October, 2019

In the matter of:

Raygen Power Pvt. Ltd.

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **11.12.2019**.

Court Master

NR